

High Court of Jammu and Kashmir at Srinagar.

Order
No: 391 Dated: 9/6/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	POL	2071-P&ORB (NPS)	Office equipments and appliances.	Salary	Furniture & furnishings	O.E.
1.	Addl. Distt. Judge (Bank Cases) Jammu	----	0.30	----	----	----	---
2.	Addl. D&S Judge, Jammu.	----	----	----	----	----	0.15
3.	C.J.M. Anantnag.	----	----	0.40	----	----	---
4.	P&T (Elect) Magistrate, Srinagar.	0.20	----	----	----	----	---
5.	Judge, Small Causes Court, Sgr.	----	----	----	1.96 Amnnsq.	----	---
6.	Munsiff, Kulgam	----	----	0.20	----	0.40	---
7.	Munsiff, Banihal.	----	0.40	----	10.00	----	----
	For Misc. Courts.						
1.	Pr. D&S Judge, Baramulla.	----	0.30	----	1.00	----	---

By Order.

[Signature]
Deputy Registrar (Accts) 9/6/17

No: 6973-85/AC Dated: 09/06/2017

Copy to the:-

1. Pr. D&S Judge, Baramulla.
2. Addl. D&S Judge, Jammu
3. Addl. Distt. Judge (Bank Cases) Jammu
4. C.J.M. Anantnag.
5. P&T (Elect) Magistrate, Srinagar.
6. Judge, Small Causes Court, Srinagar.
- 7-8 Munsiff, Kulgam./Banihal.
9. Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
10. Try Officer, Saddar Try. Srinagar.
- 11-14 Try Officer, Anantnag/ Kulgam/Baramulla/Banihal.
- For inf. and n/a
15. Order file.

[Signature]
Deputy Registrar (Accts) 9/6/17